

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

**Petition No. 38/MP/2023**

Dated: 31.5.2023

To

Shri Virender Kumar  
DGM,(C&M)  
H.P. Power Transmission Corporation Limited,  
Himfed Bhawan, Panjari, Shimla-171005.  
(E-mail: dgmcomm@hpptcl.in)

**Sub:** Petition for inclusion of 400/220/66 kV GIS Pooling Sub-Station Wangtoo (Sherpa Colony) of H.P. Power Transmission Corporation Limited under POC mechanism for recovery of transmission charges under 2020 Sharing Regulations – reg.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.6.2023:

- a. Implead all the beneficiaries of the transmission assets where transmission charges have been claimed in the instant petition under 400/220/66 kV GIS Pooling Station at Wangtoo.
- b. SLD of the Wangtoo Sub-Station alongwith associated transmission lines.
- c. Current status of all the generating stations which are planned to evacuate their power through Wangtoo Sub-station.
- d. Details and present status of the LTA/LToA granted by the HPPTCL to the generators connected to the Wangtoo Sub-station.
- e. Whether any Inter-State Generating Station is presently connected or is planned to be connected in future with the Wangtoo Sub-station.
- f. Current Status of LILO of Kashang-Bhaba D/c Line and LILO of both circuits of 400 kV Karcham Wangtoo-Abdullapur D/c line at Wangtoo.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully

Sd/-  
(Kamal Kishor)  
Asstt. Chief (Legal)